

।आयकर अपीलीय अधिकरण न्यायपीठ नागपुर में।
IN THE INCOME TAX APPELLATE TRIBUNAL,
NAGPUR BENCH : : NAGPUR

[VIRTUAL HEARING AT PUNE]

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL
MEMBER AND
DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**

आयकर अपील सं. / ITA No.392/NAG/2019

निर्धारण वर्ष / Assessment Year : 2016-17

| | | |
|---|----|---|
| M/s.Sunflag Iron & Steel Co. Ltd., 33, Limbann Building, Mount Road, Sadar, Nagpur – 440001. PAN: ABPPG 5613 D | Vs | The Deputy Commissioner of Income Tax, Bangalore. |
| Appellant / Revenue | | Respondent /Assessee |

| | |
|-----------------------|-----------------------------|
| Assessee by | Shri Sanjy C.Thkar – AR |
| Revenue by | Shri Rishi Kumar Bisen – DR |
| Date of hearing | 30/08/2023 |
| Date of pronouncement | 31/08/2023 |

आदेश/ ORDER

PER DR. DIPAK P. RIPOTE, AM:

This appeal filed by the assessee is directed against the order of Id.Commissioner of Income Tax(Appeals)-2, Nagpur dated 24.10.2019 emanating from the assessment order under section 143(1) Income Tax Act, 1961 (in short “the Act”).

2. The Id.Authorised Representative(Id.AR) of the assessee, Advocate Shri Sanjay Thakar filed a letter requesting as under :

“It is prayed that relief as claimed having already been given by the Department in regular asst. order the present appeal against 143(1) order be kindly treated as withdrawn and/or appropriate order may be passed.”

3. The Id.Departmental Representative(Id.DR) for the Revenue did not object for the withdrawal of the appeal by the assessee.

3.1 Accordingly, assessee is allowed withdraw his appeal.

4. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 31st August, 2023.

Sd/-
(S.S.GODARA)
JUDICIAL MEMBER

Sd/-
(DR. DIPAK P. RIPOTE)
ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 31st Aug, 2023/ SGR*

आदेश की प्रतिलिपिअग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A), concerned.
4. The Pr. CIT, concerned.
5. विभागीयप्रतिनिधि,आयकर अपीलीय अधिकरण, नागपुर बेंच,
नागपुर/ DR, ITAT, Bench, Nagpur.
6. गार्डफ़ाइल / Guard File.

ITA No.392/NAG/2019
M/s.Sunflag Iron & Steel Co. Ltd. [A]

आदेशानुसार / BY ORDER,

// TRUE COPY //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे/ITAT, Pune.